

**COURT- I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NO. 552 OF 2016 IN  
DFR (RP) NO. 3329 OF 2016 in  
Appeal No.34 of 2016**

**Dated : 17<sup>th</sup> October, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**Jaiprakash Power Ventures Ltd.**

**.... Review Petitioner(s)**

**Vs.**

**Madhya Pradesh Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Review Petitioner(s) : Mr. Sanjay Sen, Sr. Adv.  
Mr. S.Venkatesh  
Mr. Shashank Khurana  
Mr. Pratyush Singh

**ORDER**

Issue notice to the Respondents returnable on 15.11.2016. Dasti, in addition, is permitted.

List the matter on **15.11.2016.**

**(I.J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

ts/kt